

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/1821/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti Malaya Deb,
Principal Judge,
Family Court, Cachar, Silchar

Dated Guwahati, the 5th April 2019.

Sub:- **Casual Leave, Restricted Holiday and Station leave permission.**

Ref:- Your letter No. FC/Sil/2019/99dtd. 04.04.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday on 17.04.2019, Casual leave on 20.04.2019 along with station leave permission from the evening of 12.04.2019 till the morning of 22.04.2019, has been granted/rejected.

The Counsellor, Family Court, Cachar, Silchar will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/1822/A, dated 05.04.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

[Handwritten Signature]
05/4/19

JT. REGISTRAR (VIGILANCE)

[Handwritten Signature]